

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.393/2001

Tuesday this the 29th day of May, 2001

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

1. CNG Pillai, Accountant,
Government of India Press,
Koratty, Trichur,
Kerala
2. B.Soman,
Accountant,
Government of India,
Koratty-680 309.

..Applicants

(By Advocate Mr.S.Radhakrishnan)

V.

1. Union of India, represented by
the Secretary to the Govt. of India,
Ministry of Urban Development,
and Poverty Alleviation,
Nirmal Bhavan, New Delhi.11.
2. The Secretary to Govt. of India,
Ministry of Finance,
Government of India, New Delhi.
3. Director of Printing,
Directorate of Printing,
B.Wing, Nirman Bhavan,
New Delhi.11.
4. The Manager,
Government of India,
Koratty-680 309.

...Respondents

(By Advocate Mr.George Joseph)

The application having been heard on 29.5.2001, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicants who are working as Accountants in the Government of India Press, Koratty (Kerala) have filed this application jointly for a direction to the respondents to issue orders placing Accountants working in the PSP Department in the Scale of pay of Rs.5500-9000 with effect from 1.1.1996. It is alleged in the application that the Accountants are discharging higher contd....

supervisory duties over UDCs and Head Clerks and therefore, they cannot be left in the same pay scale of UDCs and Head Clerks.

2. A statement has been filed on behalf of the respondents. Para 5 of the statement reads as follows:

"It is submitted that the contentions of the Accountants are that the pay scales of their juniors ie., Head Clerks had been upgraded by Vth Central Pay Commission whilst theirs had not. As it was apparently an anomaly, they sought for upgradation of their pay scales to Rs.5500-9000 equivalent to pre-revised scale of Rs.1640-2900. The matter was examined by the Ministry of U.D. & P.A. The Ministry referred the file to Ministry of Finance, Department of Expenditure (Implementation Cell). Since the Ministry of Finance, Department of Expenditure(IC) is the nodal agency for final approval of upgradation of pay scales of Accountants, as such the matter is still pending."

3. Learned counsel on either side state that in view of what is stated in paragraph 5 of the reply statement, the application can be disposed of directing the respondents to take a final decision prescribing appropriate pay scale to the Accountants in the Government of India Press, Koratty within a reasonable time.

4. In the light of the above submission of the learned counsel on either side, the application is disposed of directing the respondents to take a final

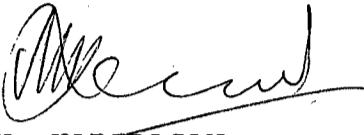
contd....

decision in regard to grant of appropriate pay scale to the applicants in the light of the anomalies in the Pay Commission Report and the recommendation of the Director of Printing within a period of four months from the date of receipt of a copy of this order. There is no order as to costs.

Dated the 29th day of May, 2001


T.N.T. NAYAR
ADMINISTRATIVE MEMBER

(s)


A.V. HARIDASAN
VICE CHAIRMAN